(d) the quantity of these articles likely to be purchased during the remaining part of the current financial year both indigenously and from abroad?

(a) and (d).

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MAI LI-KARJUN):

Quantity of Wheels, Tyres and Axles purchased/Likely to be purchased

Year					1	Abroad				
- 1 de				****	Wheels	Tyres	Axles	Wheels	Тугез	Axles
1978-79	•			•	10,755	18,924	11,192	11,533	32,546	3,781
1979-80	•	٠			9,604	19,814	8,729	42,056	73,485	18,437
1930-81 (uptil 3	oth S	ept.	8o ·		3,317	7,189	4,108	14,316	23,360	11,964
Likely purchases to be made during remaining part of the current financial year.					3,317	7,189	4,108	17,848	53,952	5,003

⁽b) Information regarding contractwise quantities and values will be placed on the Table of the House.

इन्दारा तथा विलक्षारा रोड स्टेशनों के बीच ब्रिवेणी एक्सप्रेस का लुटा जाना

2400. श्री निहास सिह: क्या रेल मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या यह सच है कि विवेणी एक्सप्रैंस गाड़ी गोरखपुर से वाराणसी झाते हुए इन्दारा तथा विलधारा स्टेशनों के बीच लूट ली गयी थी;
- (ख) यदि हां, तो इस संबंध में भ्रब तक कितने व्यक्तियों को गिरस्तार किया गया है; भ्रौर
- (ग) इसके परिणामस्वरुप जान तथा माल की किंतनी हानि हुई ?

रेल मंत्रालय तथा संसदीय-कार्य विभाग में उपमंत्री (श्री मल्लिकार्जुन) : (क) जी हां।

- (ख) इस मामले से सम्बद्ध तीन व्यक्तियों को गिरफतार किया गया है।
- (ग) इसमें कोई जन-हानि नहीं हुई थी। यावियों से 1959 रुपये नकद, 16 कलाई घड़ियां ग्रौर सोने की एक ग्रंगूठी के लूटे जाने की रिपोर्ट दी गयी है। लूटी गयी सारी सम्पत्ति बरामद कर ली गयी है।

X-ray Machine at Parliament House Annexe Dispensary

2401. SHRI JITENDRA PRASAD: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that the X-ray Machine at Parliament House Annexe Dispensary is about 30 years old and it is obsolete;
- (b) whether the X-Ray adviser to the Government of India had in his recommendation mentioned that a machine known as 500 M.A. should be installed;

⁽c) The purchases of Wheels, Tyres and Axles from abroad have been made on the basis of Global Tenders and contracts are awarded based on the lowest technically acceptable offer. Purchases were made from various countries such as, United Kingdom, Japan, Italy, Poland, Hungary, South Korea, North Korea, Australia, Brazil and Romania etc.

(c) if so, what action Government propose to take in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARB (SHRI NIHAR RANJAN LASKAR): (a) A new tube of 100 M.A. was fixed in the machine in January, 1976. As such the machine is not obsolete.

- (b) No.
- (c) does not arise.

Purchase of Wheelsets for Rolling Stock

2402. SHRI R. L. BHATIA: Will the Minister of RAILWAYS be pleased to lay on the Table a statment showing:

(a) the quantity of wheelsets purchased indigenously and imported from abroad,

- separately, during the years 1978-79, 1979-80 and 1980-81 (uptil 30th September, 1980) for the Railways' Rolling Stock;
- (b) the parties from whom these purchases were made, whether these were on the basis of Global Tenders or negotiated prices the quantity and price to be indicated in each case; and
- (c) the quantity likely to be purchased during the remaining part of the current financial year?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN):

(a) and (c). Quantity of wheelsets purchased/likely to be purchased.

Year					14 -				Purchased from Indigenous source	Purchases from Imports
1978-79							•		14,226	9,440
1979-80									13,835	6,974
1980-81 U	Upto	Septe	mber,	1980					4,981	[3,800
Likely pur	rchase	es fron	n Oct	ober,	1980	to N	Iarch,	,1981	4,5 4 0 (Co	r 21,080 ommitments al- ready given)

(b) Indigenous purchases are made from M/s. Durgapur Steel Plant and M/s. Tata Iron & Steel Co. and prices are fixed by Joint Plant Committee as approved by the Government from time to time. Regarding imports, these are procured through Global Tenders and orders are placed based on lowest technically acceptable offer consistent with the delivery requirements. Contracts have been secured by firms from Japan, South Koresa, France, Poland, U. K., Romania, Italy and Hungary.

Information regarding parties from whom these purchases were made prices/quantities thereof is being collected and will be laid on the table of the Sabha.

Absorption of Technical Apprentices in Railways

2403. SHRI SAMAR MUKHERJEE: Will the Minister for RAILWAYS be pleased to state:

(a) whether Government have taken a final decision on the request of the Fechical Apprentices, trained by the Railways, for their absorption in regular vacancies in the Railways; and

(b) if not, the reasons for the delay in taking a decision?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN):

(a) and (b). Under the Apprentice Act 1961 there is no obligation on the part of Railways to give appointment to the Apprentices on completion of their training. It has, however, been decided that 25% of the vacancies of skilled artisans will inter-alia be filled by direct recruitment from among course completed Act Apprentices.

उत्तरी रेलवे में बाड़मेर-मुनाबाव गाड़ी का प्रतिदिन चलाया जाना

2404. श्री वृद्धि चन्द जैन : क्या रेख मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि उत्तरी रेलवे जोन में बाड़मेर-मुनाबाव गाड़ी रविवार के दिन नहीं चलती;